

THE HIGH COURT OF MEGHALAYA
SHILLONG

O R D E R

Dated, Shillong ___ March, 2018.

No. HCM.II/35/2016-Estt./_____. In addition to order No HCM.II/35/2016/1112 dated 19th March, 2018, Joint Registrar - cum - Secretary to Hon'ble the Chief Justice shall look after pension, medical benefits and claims of all retired Chief Justices and Judges.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/35/2016-Estt./1182 A

Dated, Shillong 20th March, 2018.

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD in Hon'ble the Chief Justice,s Secretariat, High Court of Meghalaya, Shillong.
3. The P.S. to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
5. The Registrar (Administration/Recruitment), High Court of Meghalaya, Shillong.
6. The Deputy Registrar - I & II, High Court of Meghalaya, Shillong.
7. The Chief Librarian, High Court of Meghalaya, Shillong.
8. The Chief Translator, High Court of Meghalaya, Shillong.
9. The Assistant Registrar - I, II, III & IV, High Court of Meghalaya, Shillong.
10. The Public Relation Officer/ Assistant Protocol Officer. High Court of Meghalaya, Shillong.
11. The Superintendent (Judl.), High Court of Meghalaya Shillong.
12. The Court Officer - I, II & III, High Court of Meghalaya, Shillong.
13. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
14. Office file.


REGISTRAR GENERAL